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**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

COMPANY APPLICATION NO. :

PETITION NUMBER : CP/15/2017

NAME OF THE PETITIONER(S) : UNIVERSAL PHARMACEUTICALS LTD

UNDER SECTION : 14(1) OF COMPANIES ACT 2013

S.No.	Name (in Capital)	Represented by	Signature
	PCS P. Sriram (9940336666)	For the Petitioner	

ORDER

Heard PCS Mr. P. Sriram representing the Applicant present. Order is reserved.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)